

FORM B**PUBLIC ANNOUNCEMENT**

(Regulations 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **M/S SHIVKALA DEVELOPERS PRIVATE LIMITED**

S. NO.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Shivkala Developers Private Limited
2.	Date of incorporation of Corporate Debtor	16.03.2004
3.	Authority under which corporate debtor is incorporated/ registered	ROC-Delhi
4.	Corporate Identity No. /Limited Liability Identification No. of Corporate Debtor	U45201DL2004PTC125222
5.	Address of the registered office and principal office (if any) of corporate debtor	26-C-2, East Arjun Nagar, Pole No. 13, Shahdara, New Delhi, East Delhi-110032
6.	Date of closure of Insolvency Resolution Process	24.11.2021
7.	Liquidation commencement date of corporate debtor	24.11.2021 (Order uploaded on website: - 29.11.2021)
8.	Name and registration number of the Insolvency Professional acting as liquidator	Anup Kumar Regd. No. IBBI/IPA-002/IP-N00333/2017-18/10911
9.	Address and e-mail of the liquidator, as registered with the Board	734, Lawyers Chamber Block, Western Wing, Tis Hazari Court, Delhi-110054 Email ID: sachanlawanalyst@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	C-708, I- Thum Tower-C, Plot No. A-40, Sector-62, Noida-201301 (UP) Ph. No. 0120-6870711 Email ID: irpshivkala@gmail.com
11.	Last date for submission of claims	29.12.2021

Notice is hereby given that the National Company Law Tribunal, Bench-II has ordered the commencement of liquidation of the M/s Shivkala Developers Private Limited on 24.11.2021 (Order uploaded on website: - 29.11.2021).

The stakeholders of M/s Shivkala Developers Private Limited are hereby called upon to submit their claims with proof on or before **29.12.2021**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Anup Kumar
Liquidation of

M/s Shivkala Developers Private Limited
IP Regd. No. IBBI/IPA-002/IP-N00333/2017-18/10911

Date: 30.11.2021

Place: Delhi